

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(9)-HC/2018/9392

Dated, Agartala, the 7th June, 2018

C I R C U L A R

Hon'ble the Chief Justice of the High Court of Tripura has been pleased to re-constitute the Secretariat of the Juvenile Justice Committee of the High Court of Tripura consisting of the following officers and staff members of the High Court Services:

- | | | |
|-------|--|------------|
| (i) | Sri Sanjib Bhattacharjee
Deputy Registrar | —Secretary |
| (ii) | Sri Saumitra Nandi
Superintendent | |
| (iii) | Smt. Chaitali Datta
Superintendent | |
| (iv) | Sri Pradip Debbarma
Junior Administrative Assistant | |
| (v) | Sri Debashish Chakraborty in
Group-D | |

2. They will perform their duty in the Secretariat in addition to their own duties.

3. This is issued with immediate effect in partial modification of the earlier notifications No.F.4(9)-HC/2016-17/7093 dated 10.04.2017 & No. F.4(9)-HC/2016-17/11488 dated 27.06.2017

By order

Sd/-

(S. G. Chattopadhyay)

Registrar General

No.F.4(9)-HC/2018/9393-449

Dated, Agartala, the 7th June, 2018

Copy to:-

1. The Deputy Registrar-cum-PS to Hon'ble Mr.Justice Madan B Lokur, Judge, Supreme Court of India, New Delhi – 110001. akspc26@gmail.com
2. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala
3. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
4. The Chairman, Bar Council of Tripura, High Court of Tripura, Agartala.
5. The District & Sessions Judge, South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala/ Unakoti Judicial District, Kailashahar.

6. The Judge, Family Court at Agartala in West Tripura Judicial District/ Udaipur in Gomati Judicial District & Kailashahar in Unakoti Judicial District.
7. The Director, Social Welfare & Social Education Department, Government of Tripura, Agartala.
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
11. The Director, Tripura Judicial Academy, Agartala.
12. The Registrar (Admn.), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Sr. Protocol Officer, High Court of Tripura, Agartala.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Chief Librarian, High Court of Tripura, Agartala.
17. Shri Sanjib Bhattacharjee, Deputy Registrar, High Court of Tripura, Agartala
18. All Assistant Registrars, High Court of Tripura, Agartala.
19. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the same in the official website of the High Court of Tripura.
20. All Superintendents, High Court of Tripura, Agartala.
21. Sri Saumitra Nandi, Superintendent, High Court of Tripura, Agartala.
22. Smt. Chaitali Datta, Superintendent, High Court of Tripura, Agartala.
23. Sri Pradip Debbarma, Jr.AA, High Court of Tripura, Agartala.
24. Sri Debashish Chakraborty in Group-D, High Court of Tripura, Agartala.
25. No.F.44(11)-HC.


Registrar General